

deration to increase the emoluments of Defence personnel consistent with the rising cost of living?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): A statement is laid On the Table of the House.

STATEMENT

The rates of pay of Defence Services officers and personnel were increased in the light of the recommendations of the Raghu Ramaiah Pay Committee (which considered the application of the recommendations of the Jaganadha Das Pay Commission to the Defence side) and other relevant considerations. The increases, made in 1960, in the pay of Defence Services personnel below officer rank had effect from 1st July, 1959; and those, made in 1962, in the pay of Defence Services officers upto the rank of Brigadier (an equivalent in the Navy and Air Force) had effect from 1st April, 1960. The dearness allowance, which is given as compensation for rise in cost of living to Defence Services personnel is in line with the dearness allowance sanctioned for civilian Government servants, had recently been increased—once in October 1962 with effect from 1st November 1961, in February, 1964 with effect from 1st July, 1963, and again in May, 1964 with effect from 1st February 1964. There is accordingly no proposal at present under Government's consideration to increase the emoluments of Defence Services personnel.

SHOWING OF GOA ETC. AS PORTUGUESE TERRITORY IN MAPS IN INDIAN EMBASSIES

*125. SHRI M. M. DHARIA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the territories of Goa, Diu and Daman are still shown as Portuguese territory in the maps displayed in the Indian Embassies; and

(b) whether Government have received any complaint in this connection?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) Government has received no complaints in this regard but steps are being taken to ensure that all maps issued prior to liberation, showing Goa, Diu and Daman as Portuguese colonies are not displayed inadvertently.

COLOMBO PROPOSALS

*126. SHRI R. K. BHUWALKA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received any fresh communications from the Government of Ceylon regarding the acceptance of the Colombo Proposals by China;

(b) if so, what is the nature of the communication; and

(c) what is the stage of progress with regard to the Colombo Proposals?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) The communication from the Ceylonese Prime Minister referred to the Colombo Proposals but did not indicate their acceptance by China.

(c) There has been no progress. The Chinese Government still persist in their refusal to accept the Colombo Proposals in full.

DISCUSSIONS WITH PRIME MINISTERS OF COMMONWEALTH COUNTRIES ON EXODUS OF INDIANS

*127. SHRI SANKAR PRATAP SINGH DEV: Will the PRIME MINISTER be pleased to state whether it is a fact that during his stay in London for the Commonwealth Prime Ministers' Conference he proposes to discuss with the Prime Ministers of

certain Commonwealth countries the question of the exodus of Indians from their countries?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : There is no such proposal so far.

PROCUREMENT OF SUPERSONIC FIGHTERS

♦128. SHRI ARJUN ARORA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have been able to get supersonic fighters from the United States of America; and

(b) if so, the terms on which the planes are to be procured?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) An official Indian delegation headed by the Defence Minister visited the United States of America to conduct the negotiations with the U.S. Government for the supply of various requirements for India's defence including Supersonic Fighters. Due to the sad demise of the Prime Minister Shri Jawaharlal Nehru the delegation had to cut short its visit to U.S.A. As a result these negotiations could not be completed.

(b) Does not arise.

DISAPPROVAL OF BRITISH ACTION IN SOUTH ARABIA BY INDIA

♦129. SHRI I. K. GUJRAL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that India has disapproved the recent British military action in South Arabia in the U.N. Committee on Colonialism;

(b) whether the Government of India have registered a protest with the Government of the United Kingdom also; and

(c) whether the Government of India propose to take any further steps in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir.

(b) No, Sir.

(c) No, Sir.

VISIT OF DEFENCE DELEGATION ABROAD

*130. SHRI A. M. TARIQ: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that a defence delegation has recently been sent to the United States of America and other Western countries;

(b) if so, the names of the members of the delegation;

(c) which countries the delegation has visited; and

(d) what sort of defence aid is expected as a result of the delegation's visit to those countries?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) Yes, Sir. The visit of the delegation had, however, to be cut short due to the sad demise of the Prime Minister Shri Jawaharlal Nehru.

(b) Shri Y. B. Chavan, Defence Minister accompanied by Shri R. D. Pradhan (Private Secretary) visited the United States of America at the invitation of the U.S. Defence Secretary Hon. Robert S. McNamara. An official team went in advance to hold preliminary discussions with the officials of the U.S. Government. The names of the members of the advance party are given in the statement laid on the Table of the House.

(c) The delegation was to visit both U.S.A. and the U.K. In actual fact the delegation had to cut short its visit in the United States of America itself. A few members of the official team, however, visited the U.K. for a very short period.